## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

IB-329/ND/2017

In the matter of

Khanna Lubricants (P) Ltd

Vs.

Gulf Petroenergy (P) Ltd

....PETITIONER

.RESPONDENT

**SECTION:** 

Under Section 9 of IBC Code, 2016

Order delivered on 31.1.2018

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Sumesh Dhawan, Advocate

Ms. Tannya Baranwar, Advocate

For the Respondent/Corporate Debtor: -

**ORDER** 

Learned Counsel for the parties are present. Heard the matter at length.

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Order reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

-S-d-11

Surjit 31.1.2018